

HIGH COURT FOR THE STATE OF TELANGANA AT HYDERABAD

TENDER NOTIFICATION

ROC.NO.23/2026/STORES/Dt: 07 - 02-2026.

Sealed quotations are invited for repairing **“Voltas Air Coolers (Victor 55) for replacing i) Branded cool mats and general servicing ii) replacement of branded spare parts i.e., water pump, fan motor, Capacitor, Power Cables, wheels, switches etc., wherever required to the above said Air Coolers”**, on credit basis.

The intending bidders may submit their quotations in a sealed cover to the undersigned duly super-scribing on the envelope **“Quotations for repairing Voltas Air Coolers (Victor 55)”**, during the office hours, between 10.30 a.m. and 5.00 p.m., at the office of the Registrar (O.S.D.) at 5th floor of Administrative Block in the High Court Premises on or before 21st February, 2026.

The intending bidders should mention the basic price of the work and GST separately in the quotation.

The **REGISTRY** reserves the right to accept or reject any or all the quotations without assigning any reasons.

**HYDERABAD,
DT: 07 - 02-2026.**


REGISTRAR (O.S.D.)